

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/96/6072/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri T.K. Bhattacharjee,  
District and Sessions Judge,  
Goalpara, Assam,

Dated Guwahati the 24<sup>th</sup> October, 2019.

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission.**

Ref:- Your letter No.DJG/4384 dtd 03.10.2019

Sir,

With reference to the above, I am directed to inform you that you have been allowed to to avail the entire Durga puja vacation w.e.f. the morning of 05.10.2019 till the evening of 18.10.2019 along with station leave permission for the said period, as prayed for. Further, you have been granted permission to be dropped at Guwahati by your allotted official vehicle at your own cost, as prayed for.

The senior most Judicial officer at the station under the District and Sessions Judge, Goalpara shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

6074  
**Memo NO.HC.VII-66/96/6073-1A, dated 14/10/19**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Systems Analyst, Gauhati High Court.

6074/14/10/19  
**JT. REGISTRAR (VIGILANCE)**

Rdsw